

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,**  
**Appeal No. 129 of 2013 & IA No. 196 of 2013 and**  
**Appeal No. 163 of 2013**

**Dated : 6<sup>th</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &**  
**Appeal No. 129 of 2013 & IA No. 196 of 2013**

**M/s. Bhilangana Hydro Power Ltd. .... Appellant(s)**

**Versus**

**Power Transmission Corporation of  
Uttrakhand Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Ms. Shikha Ohri**

**Counsel for the Respondent(s) : Mr. Sitesh Mukherjee**  
**Mr. Sarul Jain**  
**Mr. Kamal Kant (Rep.)**  
**for R.1**  
**Mr. Buddy A. Ranganadhan**  
**Mr. Raunak Jain for UERC**

**Appeal No. 163 of 2013**

**Power Transmission Corporation of  
Uttrakhand Ltd. .... Appellant(s)**  
**Versus**

**Uttrakhand Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sitesh Mukherjee**  
**Mr. Sarul Jain**  
**Mr. Kamal Kant (Rep.)**

**Counsel for the Respondent(s) : Ms. Shikha Ohri for R.2**  
**Mr. Buddy A. Ranganadhan**  
**Mr. Raunak Jain for UERC**

**ORDER**

At the request of the learned counsel for the Appellant, post these matters for further hearing on **11.08.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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